

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KSS PETRON PRIVATE LIMITED Date of Commencement of Liquidation: 27-12-2019; List of Stakeholders as on Date: 14-07-2021; Name of IP: Mr. Vineet K Chaudhary; Process Number: 1; Last 5 digit of registration number: 10246

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				126519456				NA
2	Liquidation costs incurred till date				80512538				NA
3	Secured financial creditors	1	9023006728	1	8759129161		263877567		Annexure 3
4	Unsecured financial creditors	2	6799598006	2	6799598006				Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				Annexure 5
6	Operational creditors (Employees)	13	1734035	24	2380816		157552		Annexure 6
7	Operational creditors (Government Dues)	6	6119325732	5	75318782	6044006950			Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	98	3151666140	95	713616047		2438050094		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				Annexure 9
Total		120	25095330641	127	16557074806	6044006950	2702085213		